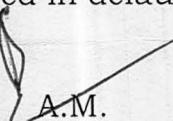


**07.08.2012**  
**Hon'ble Mr. D.C. Lakha, A.M.**

*Restoration Appl. No 3078/12  
has been filed by Sri -  
Manoj Yadav Counsel for  
Appl. on. 7/9/12  
Submitted for order on 20/9/12*

SOG/

R

  
A.M.

RKM/

M.A. 3078/2012 in O.A. No. 16/2004

**20.09.2012**

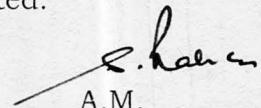
**Hon'ble Mr. Shashi Prakash, A.M.**

Shri Manoj Yadav, Counsel for the applicant. Shri Himanshu Singh, Counsel for the respondents.

**M.A. No. 3078/2012**

Present O.A. was dismissed in default on 27.05.2004. Against the aforesaid Order, the applicant filed the Restoration Application on 15.04.2011 which was again dismissed in default on 07.08.2012. It is apparent that the applicant has not been vigilant in pursuing the O.A. I do not find any reason to recall the previous orders dismissing the M.A. and O.A. in default.

M.A. No. 3078 of 2012 is rejected.

  
A.M.

/M.M/